

**HIGH COURT OF SIKKIM**  
Record of proceedings

**W.P. (C) No. 36 OF 2024**

DESH KUMAR RAI & ORS.

.... PETITIONERS

VERSUS

KRISHAN KUMAR, MD.NHIDCL & ORS.

.... RESPONDENTS

Date: 11.03.2025

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioners : Mr. Jorgay Namka, Senior Advocate with  
Mr. Lahang Limboo, Advocate  
Mr. Avinash Dewan, Advocate.

For Respondent : Mr. Thinlay Dorjee Bhutia, Government Advocate.  
Nos. 2 & 3.

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Mr. Jorgay Namka, learned Senior Counsel appearing for the petitioners submits on instructions received that he desires to withdraw this writ petition to approach the concerned authorities for redressal of their grievances. He is permitted to do so. Accordingly, the writ petition (C) No.36 of 2024 is disposed of as withdrawn.

**Judge**